

**TRADE MARKS REGISTRY, KOLKATA****OPPOSITION HEARING BOARD FROM 16/09/2022 TO 30/09/2022  
FOR THE MONTH OF SEPTEMBER, 2022****Date: 19/09/2022**

<b>S.No</b>	<b>OPPOSITION/ RECTIFICATION NO.</b>	<b>APPLICATION NO.</b>	<b>PARTY NAME</b>
1	195056	1314796	SHUKLA TRADE MARK COMPANY vs THE CALCUTTA TRADE MARK CO
2	209134	1275193	D.P. AHUJA & CO vs REMFY & SAGAR
3	719979	1446955	L.S. DAVAR & CO. vs ANAND AND ANAND
4	205745	1253238	AMAL LAHA vs WORLDWIDE REGISTRATION BUREAU
5	747542	1609486	SENGUPTA & ASSOCIATES vs MOHAN ASSOCIATES
6	732229	1359571	KOLKATA TRADE MARK SERVICE vs R. K. DEWAN & COMPANY
7	723370	1360206	CLARION T.V. PVT LTD vs DE PENNING & DE PENNING
8	222800	1318683	DE PENNING & DE PENNING vs A. SHUNGLU & CO.
9	246311	1281768	D.P.AHUJA & CO vs L.S.DAVAR & CO
10	256133	1371787	S. MAJUMDAR & CO. vs ARJUN T. BHAGAT & CO.
11	716571	1490036	D. SEN & CO. vs SHUKLA TRADE MARK COMPANY

12	228404	1340431	CALCUTTA REGISTRATION SERVICE vs W.S. KANE & CO
13	228558	1347203	SHUKLA TRADE MARK COMPANY vs ALKEM LABORATORIES LTD
14	246741	1385139	D. SEN & CO vs CLARIS LIFESCIENCES LIMITED
15	263276	1382597	D. P. AHUJA & CO vs THE BUSINESS CYTALYST
16	1139575	5071189	DEEPANSHI JAIN vs BLUE INKK
17	724795	1485842	C. J. ASSOCIATES. Vs KARNI TRADE MARKS.
18	714288	1485903	KHARAGPUR TRADE MARK BUREAU. Vs D. SEN & CO.
19	714342	1476664	KHARAGPUR TRADE MARK BUREAU. Vs DE PENNING & DE PENNING.
20	722197	1499711	L.S. DAVAR & CO. vs LALL & SETHI.
21	718999	1417278	L.S. DAVAR & CO. vs LEX ORBIS
22	720348	1484159	SHUKLA TRADE MARK COMPANY. Vs INDIA LAW SERVICES, ADVOCATES & LEGAL CONSULTANTS
23	732650	1224119	ANAND AND ANAND. Vs Y.J.TRIVEDI & COMPANY
24	238364	1351572	TRADE MARK REGISTRATION BUREAU vs MANGLA REGISTRATION SERVICE
25	714830	1493685	D. SEN & CO. Vs NEON LABORATORIES LIMITED
26	239158	1363455	S. MAJUMDAR & CO. vs WORLDWIDE REGISTRATION BUREAU

27	241860	1383397	SHUKLA TRADE MARK COMPANY, vs LALL LAHIRI AND SALHOTRA.
28	714454	1421770	D. P. AHUJA & CO. Vs ANAND AND ANAND.
29	712428	1402926	D. SEN & CO. vs S. MAJUMDAR & CO.
30	227049	1364607	DASWANI & DASWANI vs LALJI ADVOCATES
31	731500	1359571	KOLKATA TRADE MARK SERVICE vs TRADE MARK REGISTRATION BUREAU
32	716349	1414389	DE PENNING & DE PENNING. Vs BHARTI REGISTRATION SERVICE.
33	739119	1508419	L.S. DAVAR & CO. vs W. S. KANE & CO.
34	718948	1500228	D. SEN & CO. vs J.M.J. ADVERTISING & MARKETING PVT. LTD.
35	717844	1420809	TRADE MARK REGISTRATION BUREAU. Vs M. P. MIRCHANDANI & CO.
36	223907	1367565	DELHI REGISTRATION SERVICE vs THE ACME CO.
37	212402	1328589	C.J. ASSOCIATES vs SHUKLA TRADE MARK CO
38	257854	1295867	D.P. AHUJA & CO vs MADAMSER & CO
39	207635	1266820	DASWANI AND DASWANI vs REMFREY & SAGAR
40	713873	1293929	D. SEN & CO. vs ARJUN T. BHAGAT & CO.
<b>Date:20/09/2022</b>			

<b>S.No</b>	<b>OPPOSITION/ RECTIFICATION NO.</b>	<b>APPLICATION NO.</b>	<b>PARTY NAME</b>
1	206949	1301073	PURI & PURI vs D. SEN & CO
2	213876	1301337	KOLKATA TRADE MARK SERVICE vs ARJUN T. BHAGAT & CO.
3	728446	1531196	S. MAJUMDAR & CO. vs MANGLA REGISTRATION SERVICE.
4	205606	1282513	NATIONAL ART PRESS (Proprietor) vs THE ACME COMPANY (Agent)
5	199417	1293792	GREAT TRADE MARK BUREAU vs D. KUMAR DHINGRA
6	717829	1363461	S. MAJUMDAR & CO. vs WORLDWIDE REGISTRATION BUREAU.
7	247500	1363462	S.MAJUMDAR vs R. K. DEWAN & COMPANY
8	724566	1382597	D.P. AHUJA & CO vs PRATHIBA M. SINGH & MANINDER SINGH
9	724565	1382597	D. P. AHUJA & CO. vs PRATHIBA M.SINGH,ADVOCATE
10	731412	1473301	S. MAJUMDAR & CO. vs SHUKLA TRADE MARK COMPANY
11	772870	1619312	S.S. DATTA & ASSOCIATES vs R.K. DEWAN & CO
12	713738	1409751	D. P. AHUJA & CO. vs MADAMSER & CO.
13	250500	1379497	GOODWILL REGISTRATION SERVICE vs S. MAJUMDAR & CO

14	756744	1735535	JUPITER PHARMACEUTICALS LIMITED vs SUN PHARMACEUTICAL INDUSTRIES LTD
15	248176	1330994	LALL & SETHI vs ARJUN T. BHAGAT & CO.
16	227921	1325692	SHUKLA TRADE MARK CO. vs LALL LAHIRI & SALHOTR
17	223576	1367565	ANAND AND ANAND vs DHARAMPAL PREMCHAND LIMITED
18	723534	1374203	DEPENNING & DEPENNING vs C. DANIEL & GLADYS.
19	204515	1212169	S.MAJUMDAR & CO. vs CAPITAL REGISTRATION SERVICE
20	722694	1173848	S.MAJUMDAR & CO. vs CRAWFORD BAYLEY & CO.
21	876357	3207722	L.S. DAVAR & CO. vs ANAND AND ANAND.
22	239605	1360340	DASWANI & DASWANI vs SHUKLA TRADE MARK COMPANY,
23	886608	3442228	L.S. DAVAR & CO. vs KRIA LAW
24	896238	3285407	R.K. DEWAN & CO. vs VOHRA & VOHRA
25	886096	3428908	C. J. ASSOCIATES. Vs CHARAK PHARMA PVT LTD.
26	831322	2417859	L.S. DAVAR & CO. Vs K & S PARTNERS
27	915366	3301628	SUNIL KUMAR SINGH vs LALL & SETHI
28	883421	3331343	D. SEN & CO. vs R.K. DEWAN & CO.

29	880746	3318667	GLOW WELL vs J.T.JHALA & CO.,ADVOCATE
30	868921	3064874	NICHE, INTELLECTUAL PROPERTY OFFICES vs WORLDWIDE INTELLEC
31	223591	1370418	DRAKT PHARMACEUTICAL PVT.LTD. Vs NEON LABORATORIES LIMITED.
32	247161	1387299	ARJUN T. BHAGAT & CO. vs S. M. GUPTA & CO.
33	234984	1357429	S.MAJUMDAR vs CHANDRAKANT M JOSHI
34	737386	1602511	TRADE MARK BUREAU vs R.K. DEWAN & CO
35	746931	1606785	D. SEN & CO. vs JAYA MANGHWANI, ADVOCATE
36	749778	1683741	C. J. ASSOCIATES vs VISHESH & ASSOCIATES
37	226797	1375994	D. SEN & CO vs LALL & SETHI
38	728446	1531196	S. MAJUMDAR & CO. vs MANGLA REGISTRATION SERVICE.
39	764244	1658965	INFINITY INTERNATIONAL vs MOHAN ASSOCIATES
40	737393	1582755	ANJAN SEN & ASSOCIATES vs LALJI ADVOCATES

**Date:21/09/2022**

<b>S.No</b>	<b>OPPOSITION/ RECTIFICATION NO.</b>	<b>APPLICATION NO.</b>	<b>PARTY NAME</b>
1	235242	1363232	D. P. AHUJA & CO. vs ANAND & ANAND

2	728885	1507768	D. SEN & CO. vs ADITYA & ASSOCIATES
3	721308	1507169	DASWANI & DASWANI vs W. S. KANE & CO.
4	719845	1458524	DASWANI & DASWANI vs DELHI REGISTRATION SERVICES
5	710638	1389514	ABICEE PHARMACEUTICALS PVT.LTD. Vs SUN PHARMACEUTICAL INDUSTRIES LTD
6	739796	1590870	SKYLINE vs TRADE MARK REGISTRATION BUREAU
7	242814	1377317	D. SEN & CO vs SHUKLA TRADE MARK COMPANY
8	718752	1443113	TRADE MARK REGISTRATION BUREAU vs Khaitan & Co.
9	719868	1512703	S. MAJUMDAR & CO vs THE ACME COMPANY
10	723875	1483159	TRADE MARK REGISTRATION BUREAU vs LOYAL REGISTRATION SERVICES
11	726325	1500277	SKYLINE vs BANSAL & COMPANY
12	723795	1501689	TRADE MARK REGISTRATION BUREAU vs ANA LAW GROUP
13	717686	1400263	RAJEEV KR. JAIN, ADVOCATE vs MANGLA REGISTRATION SERVICE
14	755800	1632222	CHAKRABORTY & ASSOCIATES vs ATHENA LEGAL
15	717980	1416120	SHUKLA TRADE MARK COMPANY vs W. S. KANE & CO.
16	719842	1470426	AMARDEEP & CO. vs DELHI REGISTRATION SERVICES

17	228602	1343233	SHUKLA TRADE MARK COMPANY. Vs DELHI REGISTRATION SERVICE
18	220767	1360338	DASWANI & DASWANI vs SHUKLA TRADE MARK COMPANY
19	853703	2176408	D. SEN & CO. vs H K ACHARYA AND COMPANY
20	916554	3267342	SENTHILKUMAR BALAKRISHNAN vs DEPENNING & DEPENNING
21	1116577	3834432	GARGI SEN vs K & S PARTNERS
22	859489	3119855	DASWANI & DASWANI. Vs KAYSER AND COMPANY.
23	247522	1396234	LOYAL REGISTERED SERVICES. Vs K&S PARTNERS
24	236081	1375502	D. SEN & CO. Vs SANJAY KUMAR SINGHANIA.
25	245945	1394176	SHUKLA TRADE MARK COMPANY. Vs T.K. GANJU & ASSOCIATES
26	203765	1245229	ANAND & ANAND vs SURESH & CO.
27	200914	1235300	GREAT TRADE MARK BUREAU vs WORLDWIDE REGISTRATION BUREAU
28	201027	1213108	SHUKLA TRADE MARK COMPANY, vs S.MAJUMDAR & CO.,
29	741151	1353590	D. P. AHUJA & CO. vs Y. J. TRIVEDI & CO.
30	714693	1394145	CHAKRABORTY & ASSOCIATES vs DASWANI & DASWANI.
31	729665	1534080	D. SEN & CO. vs ASHOK KUMAR J. DAGA, ADVOCATE
32	778087	1619322	S.S. DATTA & ASSOCIATES vs R.K. DEWAN & CO.



33	736347	1605917	C. J. ASSOCIATES. Vs W. S. KANE & CO.
34	710454	1386773	KHAITAN & CO LLP vs DELHI REGISTRATION SERVICES KOLKATA TRADE MARK SERVICE.
35	728654	1536628	Vs ARJUN T. BHAGAT & CO.
36	207131	1326811	D. SEN & CO. vs ASHOKA TRADE MARKS CO.
37	199598	1298945	BISWAJIT SARKAR, ADVOCATE vs SAGAR BEEDI WORKS
38	201955	1296163	GREAT TRADE MARK BUREAU vs BHOORA PAPAD UDYOG
39	202422	1305848	KOLKATA TRADE MARK SERVICE vs ZENITH INTERNATIONAL
40	258704	1295865	D.P. AHUJA & CO vs TAJ TRADE MARK AGENCY

**Date:22/09/2022**

<b>S.No</b>	<b>OPPOSITION/ RECTIFICATION NO.</b>	<b>APPLICATION NO.</b>	<b>PARTY NAME</b>
1	258736	1308840	SHUKLA TRADE MARK CO. vs L.S.DAVAR & CO
2	226616	1274081	SEENERGI IPR vs SHILPI JAIN SHARMA
3	218894	1318016	CALCUTTA REGISTRATION SERVICE vs TRADESAFE
4	252155	1300133	S.MAJUMDAR & CO. vs CRAWFORD BAYLEY & CO
5	209253	1328594	C.J. ASSOCIATES vs MAHTTA & CO.
6	725224	1248910	SHILPI JAIN SHARMA, ADVOCATE vs MOHAN ASSOCIATES

7	726709	1332010	L.S. DAVAR & CO vs INDIAN TRADE MARKS CO
8	204852	1173846	SUNDARBANS FOOD PRODUCTS (I) PVT. LTD. (Proprietor) vs CRAWFORD BAYLEY & CO.
9	258270	1209152	SHUKLA TRADE MARK CO vs R.K.DEWAN & CO.
10	722693	1173850	S.MAJUMDAR vs CRAWFORD BAYLEY & CO
11	255685	1295160	SHUKLA TRADE MARK CO vs S.MAJUMDAR & CO.
12	252910	1274907	DASWANI & DASWANI vs R. K. DEWAN & COMPANY
13	206784	1281174	SHUKLA TRADE MARK COMPANY vs P.S.PAI & CO.
14	204558	1209814	TRADE MARK REGISTRATION BUREAU vs SHUKLA & COMPANY
15	180264	1196035	SHUKLA TRADE MARK COMPANY vs JATIN Y. TRIVEDI
16	766305	1874422	DASWANI & DASWANI. Vs TRADE MARK REGISTRATION BUREAU.
17	739668	1604783	L.S. DAVAR & CO. vs G.S. RIJHWANI & CO.
18	242818	1378948	D. SEN & CO vs SHUKLA TRADE MARK COMPANY,
19	712361	1401254	S. MAJUMDAR & CO. vs ASHOKA REGISTRATION SERVICE.
20	713645	1233351	SENGUPTA & ASSOCIATES vs M. P. MIRCHANDANI & CO.
21	745097	1583493	D. P. AHUJA & CO. vs SUNDARAM-CLAYTON LIMITED

22	716608	1397379	DASWANI & DASWANI. Vs ALOK SHUKLA, ADVOCATE
23	202816	1193406	S. MAJUMDAR & CO. vs SHUKLA TRADE MARK COMPANY, D. P. AHUJA & CO.
24	737542	1622843	vs VISHESH & ASSOCIATES.
25	747792	1633104	D. SEN & CO. vs GLENMARK PHARMACEUTICALS LTD
26	248220	1367438	SURESH & CO. vs DEPENNING & DEPENNING
27	745634	1596164	KHARAGPUR TRADE MARK BUREAU vs DELHI REGISTRATION SERVICES
28	198453	1237630	S. MAJUMDAR & CO vs TAJ TRADE MARK PVT. LTD.
29	728277	1422095	ALG INDIA LAW OFFICES LLP vs ANAND AND ANAND
30	713647	1485241	D. P. AHUJA & CO. vs LALJI ADVOCATES
31	775042	1874241	S. MAJUMDAR & CO. vs GLENMARK PHARMACEUTICALS LTD.
32	742627	1578657	SHUKLA TRADE MARK COMPANY. Vs SKYLINE.
33	212615	1349263	C.J. ASSOCIATES vs THE CALCUTTA TRADE MARK CO
34	770307	1812815	L.S. DAVAR & CO. vs WORLDWIDE REGISTRATION BUREAU.
35	248481	1352375	M.P. MIRCHANDANI vs BAJAJ AUTO LIMITED
<b>Date: 26/09/2022</b>			

<b>S.No</b>	<b>OPPOSITION/ RECTIFICATION NO.</b>	<b>APPLICATION NO.</b>	<b>PARTY NAME</b>
1	732438	1294520	MOTHER DAIRY CALCUTTA vs ANAND AND ANAND
2	255265	1312628	DASWANI & DASWANI vs R.K. DEWAN & CO.
3	227452	1258795	SHUKLA TRADE MARK COMPANY vs CHAKRABORTY & ASSOCIATES
4	207540	1327445	C.J. ASSOCIATES vs D.SEN & CO.
5	246448	1327677	D. SEN & CO vs ANAND & ANAND
6	252158	1300133	S.MAJUMDAR & CO. vs S.SRINIVASAN & CO.
7	234873	1313187	SHUKLA TRADE MARK CO. vs K&S PARTNERS
8	710469	1319067	D. P. AHUJA & CO. vs B.N. POOJARI
9	204544	1322949	C.J. ASSOCIATES vs MPS DISTRIBUTORS PVT.LTD
10	209446	1321768	KOLKATA TRADE MARK SERVICE vs B.K. GUPTA
11	709886	1276416	D. P. AHUJA & CO. vs KAN AND KRISHME
12	223494	1289948	D.P. AHUJA & CO vs USHA A. CHANDRASEKHAR,ADVOCATE
13	713868	1291760	AMARJYOTI BASU vs E S GODFREY & SON
14	208820	1315886	SHUKLA TRADE MARK CO vs THE CALCUTTA TRADE MARK CO

15	224157	1312698	TRADE MARK REGISTRATION BUREAU vs ARJUN T. BHAGAT & CO.
16	869355	2963959	BISWAJIT SARKAR, ADVOCATE. Vs ARCHER & ANGEL
17	225829	1370418	DRAKT PHARMACEUTICAL PVT.LTD. Vs CADILA PHARMACEUTICAL LTD
18	208997	1275193	D.P.AHUJA & CO. vs AMARJIT & ASSOCIATES
19	200942	1299270	DEPENNING & DEPENNING vs BAGYA RAGHAVAN
20	236324	1363190	KHAITAN & CO vs ANAND & ANAND
21	201491	1296163	SHUKLA TRADE MARK COMPANY vs DELHI REGISTRATION SERVICE
22	747791	1628238	SUNIL KUMAR SAHA vs MADAMSER & CO.
23	888758	3505696	LEXMOTION vs FACTUM LAW
24	891404	2645257	ANJAN SEN & ASSOCIATES vs ANAND AND ANAND.
25	238756	1262822	D.P. AHUJA & CO vs DELHI REGISTRATION SERVICE
26	729327	1510395	DASWANI & DASWANI. Vs DELHI TRADE MARK COMPANY
27	214847	1254013	L.S. DAVAR & CO vs TAS & CO.
28	223748	1373922	S. MAJUMDAR & CO vs ARJUN T. BHAGAT & CO.

29	215290	1274965	SENGUPTA & ASSOCIATES. Vs UNITED OVERSEAS TRADE MARK CO.
30	850074	2407792	SHUKLA TRADE MARK COMPANY. Vs GRASIM INDUSTRIES LIMITED
31	983314	4000716	KOLKATA TRADE MARK SERVICE vs GROVER & ASSOCIATES
32	201724	1199337	TRADE MARK REGISTRATION BUREAU vs KOLKATA TRADE MARK SERVICE
33	197542	1192627	L.S. DAVAR & CO. Vs MADAMSER & CO.
34	257194	1360653	KOLKATA TRADE MARK SERVICE vs DELHI REGISTRATION SERVICE
35	729661	1534074	D. SEN & CO. vs ASHOK KUMAR J. DAGA, ADVOCATE

**Date: 27/09/2022**

<b>S.No</b>	<b>OPPOSITION/ RECTIFICATION NO.</b>	<b>APPLICATION NO.</b>	<b>PARTY NAME</b>
1	732690	1571662	L.S. DAVAR & CO. vs LALJI ADVOCATES
2	203772	1220393	S.MAJUMDAR vs ANAND AND ANAND
3	857791	2868213	D.P. AHUJA & CO vs INDIAN TRADE MARKS CO.
4	741851	1602779	D. P. AHUJA & CO. vs L.R. SWAMI CO.
5	246523	1382694	C.J. ASSOCIATES vs ARISTO PHARMACEUTICALS LIMITED.

6	197125	1289583	D.P.AHUJA & CO. vs ARORA REGISTRATION SERVICE,
7	713884	1424074	DASWANI & DASWANI. Vs LALL & SETHI.
8	224144	1366407	S.MAJUMDAR & CO. vs Y.J.TRIVEDI & COMPANY
9	241916	1385993	DASWANI & DASWANI vs PUNJAB REGISTRATION SERVICE
10	246284	1362714	S.MAJUMDAR vs ANAND AND ANAND
11	848127	2533949	D. SEN & CO. vs SURESH & CO.
12	800360	2221851	KHAITAN & CO LLP vs ASIAN PATENT BUREAU
13	249574	1377449	S.MAJUMDAR vs LALL & SETHI
14	892872	2699532	KOLKATA TRADE MARK SERVICE vs G V S JAGANNADHA RAO
15	887735	3417274	D.P. AHUJA & CO vs R.K. DEWAN & CO.
16	714341	1476663	KHARAGPUR TRADE MARK BUREAU vs DE PENNING & DE PENNING
17	719100	1426106	D. P. AHUJA & CO vs S.S. RANA & CO
18	221869	1220297	J.P. SHARMA vs SHUMANTO GUPTA, ADVOCATE
19	715685	1440515	PAWAN KUMAR MAHESHWARI, ADVOCATE vs W. S. KANE & CO.
20	713247	1402571	LOGIC TRADE MARK COMPANY vs RNA, IP ATTORNEYS

21	261474	1219625	ARZAD ALI (Proprietor) vs ADITYA NARAIN MISRA
22	261733	1180797	S. MAJUMDAR & CO vs D. SEN & CO.
23	258705	1295867	D.P. AHUJA & CO vs TAJ TRADE MARK AGENCY
24	723328	1312626	DASWANI & DASWANI vs R.K. DEWAN & CO.
25	232540	1317690	SHUKLA TRADE MARK CO. vs S.M.GUPTA & COMPANY
26	209453	1303352	SHUKLA TRADE MARK CO. vs Y.J. TRIVEDI & CO.
27	221175	1314542	S. MAJUMDAR & CO. vs RANJAN NARULA ASSOCIATES
28	207945	1267505	S. MAJUMDAR & CO vs DASWANI & DASWANI D. P. AHUJA & CO.
29	197127	1289585	Vs ARORA REGISTRATION SERVICE
30	198304	1280886	RNA, IP ATTORNEYS vs MADAMSER & CO.
31	736641	1462792	SKYLINE vs Y.J. TRIVEDI & CO.
32	209618	1229749	VARIKASERY & VARIKASERY vs DEPENNING & DEPENNING
33	246812	1264051	DEPENNING & DEPENNING vs CHANDRAKANT M JOSHI
34	809583	1585636	MITRA & ASSOCIATES vs D. SEN & CO.
35	718148	1442889	D. SEN & CO. vs Y. J. TRIVEDI & CO.



Date: 28/09/2022

S.No	OPPOSITION/ RECTIFICATION NO.	APPLICATION NO.	PARTY NAME
1	255258	1306542	D. P. AHUJA & CO. vs KATTAR GARMENTS & TEXTILES
2	209256	1328589	C.J. ASSOCIATES vs MAHTTA & CO
3	714356	1305746	DASWANI & DASWANI. Vs WORLDWIDE REGISTRATION BUREAU.
4	727268	1534072	D. SEN & CO. Vs LALL & SETHI.
5	715659	1440518	PAWAN KUMAR MAHESHWARI, ADVOCATE vs R.K. DEWAN & CO.
6	731858	1515547	L.S.DAVAR & CO vs JEHANGIR GULABBHAI & BILIMORIA & DARUWALLA
7	728883	1507770	D. SEN & CO. vs R.K. DEWAN & CO.
8	228247	1373008	D. P. AHUJA & CO. vs MADAMSER & CO
9	202788	1129102	S.MAJUMDAR & CO. vs W.S. KANE
10	725568	1509773	Y. J. TRIVEDI & CO. vs R. R. SHAH & CO.
11	222801	1318683	DEPENNING & DEPENNING vs A. SHUNGLU & CO.
12	221781	1269062	DEPENNING & DEPENNING vs TRADE MARK PROTEC COMPANY,

13	728276	1422095	D.P. AHUJA & CO vs ANAND AND ANAND
14	233175	1363982	C. J. ASSOCIATES. Vs ANAND AND ANAND
15	723556	1508652	DASWANI & DASWANI. Vs LALL & SETHI.
16	199052	1289457	C.J.ASSOCIATES vs D. SEN & CO.
17	713503	1297101	DASWANI & DASWANI vs ACTIVE REGISTRATION SERVICE
18	218601	1317654	DASWANI & DASWANI vs KRISHNA & SAURASTRI
19	213597	1300328	KOLKATA TRADE MARK SERVICE vs S. MAJUMDAR & CO
20	236403	1299257	DASWANI & DASWANI vs D.P. AHUJA & CO
21	201011	1314562	DEPENNING & DEPENNING vs MADAMSER & CO.
22	713084	1285119	LALL & SETHI vs R.K.DEWAN & CO.
23	206503	1272607	L.S. DAVAR & CO. vs INTERNATIONAL TRADE MARKS BUREAU
24	201816	1263684	DASWANI & DASWANI vs DEPENNING & DEPENNING
25	195587	1282142	KOLKATA TRADE MARK SERVICE vs MAHTTA & CO.
26	202292	1263688	DASWANI & DASWANI vs DEPENNING & DEPENNING
27	221186	1269882	TRADE MARK REGISTRATION BUREAU vs TRADE MARK REGISTRATION BUREAU

28	233256	1274966	DEPENNING & DEPENNING vs W.S. KANE & CO
29	199005	1279439	SHUKLA TRADE MARK CO. vs TRADE MARK REGISTRATION BUREAU
30	209394	1288501	DASWANI AND DASWANI vs THE AME OMPANY
31	713083	1285119	L.S. DAVAR & CO. Vs R.K. DEWAN & CO.
32	719177	1300564	SHUKLA TRADE MARK COMPANY. Vs KRISHNA & SAURASTRI.
33	252156	1300133	S.MAJUMDAR vs CRAWFORD BAYLEY & CO.
34	228058	1316329	L.S.DAVAR & CO vs SHUKLA TRADE MARK CO.
35	713085	1285119	L.S.DAVAR & CO vs R.K.DEWAN & CO.

**Date: 29/09/2022**

<b>S.No</b>	<b>OPPOSITION/ RECTIFICATION NO.</b>	<b>APPLICATION NO.</b>	<b>PARTY NAME</b>
1	225864	1297285	SENGUPTA & ASSOCIATES vs DELHI REGISTRATION SERVICE
2	202169	1259468	C.J. ASSOCIATES vs Y.J. TRIVEDI & CO.
3	207262	1299526	D. SEN & CO vs ARISTO PHARMACEUTICALS PVT. LTD.
4	217835	1326213	S.S. DATTA & ASSOCIATES vs GLENMARK PHARMACEUTICALS LTD
5	221187	1269882	TRADE MARK REGISTRATION BUREAU vs SHUKLA TRADE MARK COMPANY

6	198301	1280886	RNA, IP ATTORNEYS vs MADAMSER & CO.
7	195391	1273485	SHUKLA TRADE MARK COMPANY vs ACME COMPANY
8	201889	1281289	D.SEN & CO. vs B.K. GUPTA
9	252245	1321217	S. MAJUMDAR & CO vs DASWANI & DASWANI
10	205653	1302900	SHUKLA TRADE MARK COMPANY vs JEHANGIR GULABBHAI & BILIMORIA & DARUWALLA
11	223553	1320432	TRADE MARK REGISTRATION BUREAU vs DELHI REGISTRATION SERVICE
12	713430	1317100	PRADIP KUMAR PAHARI vs TAJ TRADE MARK PVT. LTD.
13	252246	1321218	S. MAJUMDAR & CO vs DASWANI & DASWANI
14	246213	1280871	L.S. DAVAR & CO vs LALL & SETHI
15	235552	1306003	S.MAJUMDAR & CO vs S.S. RANA & CO
16	724538	1500679	KOLKATA TRADE MARK SERVICE. Vs REMFY & SAGAR
17	723324	1224107	S. MAJUMDAR & CO. vs Y. J. TRIVEDI & CO.
18	203012	1194760	DASWANI AND DASWANI vs ANAND AND ANAND.
19	725748	1412700	D. P. AHUJA & CO. vs REMFY & SAGAR
20	714571	1424211	KOLKATA TRADE MARK SERVICE vs DASWANI & DASWANI.

21	715352	1491813	HIRAL C. JOSHI. Vs L.S. DAVAR & CO.
22	734394	1477058	D. P. AHUJA & CO. vs CHANDRAKANT M JOSHI ARJUN T. BHAGAT & CO.
23	247866	1377774	vs S. M. GUPTA & CO.
24	721399	1507169	DASWANI & DASWANI vs ANAND & ANAND
25	736068	1410828	DASWANI & DASWANI. Vs MANGLA REGISTRATION SERVICE.
26	239150	1241841	DEPENNING & DEPENNING vs Y.J. TRIVEDI & CO.
27	233202	1373121	MIMEC PHARMA PVT. LTD. Vs D.P. AHUJA & CO
28	236199	1383153	D.SEN & CO. vs THE CALCUTTA TRADE MARK CO KOLKATA TRADE MARK SERVICE.
29	715387	1424099	Vs ARJUN T. BHAGAT & CO.
30	721148	1446552	A.K. GANDHI, ADVOCATE vs MANMOHAN SINGH & ASSOCIATES.
31	717382	1485230	KOLKATA TRADE MARK SERVICE. vs R.K. DEWAN & CO.
32	714285	1364036	RAJAGOPALAN AND ASSOCIATES. Vs HOLLA ASSOCIATES
33	715074	1434918	DE PENNING & DE PENNING. Vs ASHOKA TRADE MARKS CO.
34	205654	1240714	RAJAGOPALAN AND ASSOCIATES vs JEHANGIR GULABBHAI & BILIMORIA & DARUWALLA.
35	250425	1363462	S.MAJUMDAR & CO. Vs WORLDWIDE REGISTRATION BUREAU